

# THE HIGH COURT OF MANIPUR AT IMPHAL

## ORDER

Imphal, the 20<sup>th</sup> December, 2023

No. HCM/A-89/2019-Estt./ : In exercise of the power conferred under Article 229(1) of the Constitution of India read with Rule 37 of "The High Court of Manipur (Manipur Judicial Academy) Rule, 2022", Hon'ble the Chief Justice is pleased to appoint the following persons temporarily in the office of the Manipur Judicial Academy in the post indicated against their names created vide order/letter No. 4/159/2016-Judl./L(MJA) dated 11/02/2021 of the Secretariat: Law and Legislative Affairs Department, Government of Manipur and the same posts being extended vide order/letter No. 4/159/2016-Judl./L(MJA) dated 30-01-2023.

Sl.No.	Name	Name of Post	Pay Scales
1	Bandana Devi Thokchom	Research Officer	Level 9 (Rs. 43300) of Manipur Services Revised Pay Rules, 2019
2	Longjam Herojit Singh	Research Officer	Level 9 (Rs. 43300) of Manipur Services Revised Pay Rules, 2019

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 1 (one) year from the date of Joining.

By order etc.,

Sd/-

( YUMKHAM ROTHER)

REGISTRAR GENERAL

HIGH COURT OF MANIPUR

Endt. No. HCM/A-89/2019-Estt./ 23313-29 Imphal, the 20<sup>th</sup> December, 2023  
Copy to :

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, High Court of Manipur.
5. The Commissioner of Vigilance, Government of Manipur.
6. The Principal Accountant General (A&E), Manipur.
7. The Commissioner (Law), Government of Manipur.
8. The Director, Manipur Judicial Academy.
9. All Registrars, High Court of Manipur.
10. All Joint Registrars, High Court of Manipur.
11. All Deputy Registrars/Language Officer (Special Officer), High Court of Manipur.
12. The Director, Printing & Stationery Department, Government of Manipur at Imphal with a request to publish the above notification in the next issue of Gazette.
13. The Treasury Officer, Imphal West.
14. All Assistant Registrars/Court Managers/Secretary to Hon'ble the Chief Justice, High Court of Manipur.
15. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the official website of this Registry.
16. Person(s) concerned.
17. Order Book/Guard File/Concerned File.

REGISTRAR GENERAL  
HIGH COURT OF MANIPUR